

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/108(KB)2019  
CONT.A. (IBC)/10(KB)2023, IA(I.B.C)/855(KB)2022,  
IA(I.B.C)/1178(KB)2023, IA(I.B.C)/740(KB)2022,  
IA(I.B.C)/846(KB)2022, IA(I.B.C)/1146(KB)2022,  
IA(I.B.C)/974(KB)2022, IA(I.B.C)/725(KB)2021,  
IA(I.B.C)/450(KB)2023, IA(I.B.C)/789(KB)2022,  
IA(I.B.C)/461(KB)2023, IA(I.B.C)/1044(KB)2022,  
IA(I.B.C)/1496(KB)2022, IA(I.B.C)/374(KB)2021,  
IA(I.B.C)/759(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>UNITED BANK OF INDIA VS PURPLE ADVERTISING SERVICES PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Ms. Meenakshi Manot, Adv. ] For the Applicant in IA(I.B.C)/846(KB)2022,  
Mr. Saubhik Chowdhury, Adv. ] IA(I.B.C)/974(KB)2022  
Mr. Tanishq Pathak, Adv. ]  
  
Mr. Sailesh Mishra, Adv. ] For the UCO Bank  
Mr. Kamod Kumar Pathak, AGM ]  
  
Ms. Deblina Lahiri, Adv. ] In IA(I.B.C)/1178(KB)2023, IA(I.B.C)/740(KB)2022,  
Ms. Teresa Chetri, Adv. ] IA(I.B.C)/1146(KB)2022, IA(I.B.C)/450(KB)2023,  
] IA(I.B.C)/789(KB)2022, IA(I.B.C)/1496(KB)2022  
  
Mr. Sayantan Bose, Adv. ] In IA(I.B.C)/374(KB)2021  
Mr. Manisha Das, Adv. ]  
  
Mr. Debasish Chakraborti, Adv. ] For P.N.B  
Mr. Snehasish Chakraborty, Adv. ]  
  
Mr. Shaunak Mitra, Adv. ] For the Liquidator  
Mr. Amandeep Singh, Adv. ]  
Ms. Zeenat Shabab, Adv. ]  
Mr. Sagar Chaurasia, Adv. ]  
Mr. Sudarshan Kr. Agarwal, Adv. ]

Mr. Shyamal Kr. Bhattacharya ] Liq-in-person

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **08.05.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**